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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, **with immediate effect**:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Pradeep Kumar S/o Sh. Jai Bhagwan EC- 12186	PA in the court of Sh. Hem Raj , ASJ-08, West District, Tis Hazari Courts, Delhi.	PA in the court of Dr. Tarun Sahrawat, PO MACT, Shahdara District, Karkardooma Courts, Delhi.
2.	Ms. Shipra Narang D/o Sh. Suresh Kumar Narang	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Hem Raj , ASJ-08, West District, Tis Hazari Courts, Delhi.
3.	Sh. Neeraj Goel S/o Sh. S.N Goel	Sr. PA in the court of Sh. Tarun Sahrawat, PO MACT, Shahdara District, Karkardooma Courts, Delhi.	PA in the Office Pool, East District, Karkardooma Courts, Delhi.
4.	Sh. Ashok Kumar S/o Sh. Mehanti Dass	PA in the Secretariat of Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
5.	Ms. Manisha Rajput D/o Late Sh. Jalu Singh	PA temporary posted in the Office Pool, North District, Rohini Courts, Delhi.	PA in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
6.	Sh. Ankit S/o Sh Balraj	PA temporary posted in the Office Pool, North-West District, Rohini Courts, Delhi.	PA in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)

Note:- 1: All the above-mentioned Sr.PA/PA are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.

2: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules

GIRISH KATHPALIA
06:55 PM
07.12.2022
(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

Rz

No. 91662-697 /Admn-I/P & T/HQs/2022

Dated, Delhi the _____

Copy forwarded for information and necessary action to:-

07 DEC 2022

1. The Registrar, Hon'ble High Court of Delhi, New Delhi
2. The Ld. Principal District & Sessions Judge, West/Shahdara/East/North/North-West, Delhi/ New Delhi
3. The Ld. Officer In-charges, Accounts Branch, Central/ West/Shahdara/East/North/North-West, Delhi/ New Delhi
4. The Personal Office of the undersigned.
5. The Sr. A.O (J) / A.O.(J) Admn. Branch, Central/ West/Shahdara/East/North/North-West, Delhi/ New Delhi
6. The Dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The Dealing Officials, Leave Section, Room No. 114, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. The Dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
10. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

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